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No. K-11019/36/2022-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road, New Delhi-110 011.

Dated: 19th September, 2022.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice T.Raja, senior-most Judge of the Madras High Court, to perform the duties of the office of the Chief Justice of that High Court, with effect from 22.09.2022 consequent upon superannuation of Shri Justice M. Duraiswamy, Judge, who is performing the duties of the Chief Justice, Madras High Court.

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

NO. K-11019/36/2022-US.I/II

Dated: 19.09.2022.

Copy to:-

- Shri Justice T. Raja, through the Registrar General, 1 Madras High Court, Chennai.
- 2 The Secretary to Governor of Tamil Nadu, Chennai.
- 3 The Secretary to Chief Minister of Tamil Nadu, Chennai.
- 4 The Secretary to Chief Justice, Madras High Court, Chennai.
- The Chief Secretary, Government of Tamil Nadu, 5 Chennai.
- The Registrar General, Madras High Court, Chennai. 6
- 7 The Accountant General, Tamil Nadu, Chennai.
- The President's Secretariat, (CA.II Section), New Delhi. 8
- 9 PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- PS to MLJ/PS to MoS (L&J)PPS to Secretary (J). 11

Technical Director, NIC, Department of Justice, with a 12 request to upload on the Website of the Department (www.doj.gov.in).

Arun Aggarwal)

(Arun Kumar Aggarwal) Section Officer (Appointments

Tele: 23383037